

Notifications and Orders

(138) Directions regarding construction of Institutional Buildings - In exercise of the powers conferred under section 4 of the Capital of Punjab (Development and Regulation) Act, 1952; I, Sanjay Kumar, I.A.S., Chief Administrator, Union Territory. Chandigarh issue following order regarding construction of institutional buildings in the Union Territory of Chandigarh, namely:—

The height of boundary wall alongwith gate posts of Institutional Buildings will be up to 3'-0" (brick masonry) and 2'-3" railing thereon to make the total height of Boundary Wall up to 5'-1 1/2" for security reasons. (*Published in Chandigarh Administration Gazette, (Extra), dated 20-8-2009 at page 1519*)